

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 1586**

Answered on Monday, February 09, 2026/Magha 20, 1947 (Saka)

Relief Funds allocated to States affected by Natural Disasters

1586. Shri Gurmeet Singh Meet Hayer:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has data of the relief funds allocated to States affected by floods, landslides or other natural disasters during the last three years, if so, the details of amounts released indicating the dates of such releases and the names of the recipient States; and

(b) whether the Government has details of the funds requested by each State during the said period as compared with the funds actually sanctioned, including cases where requests were denied or kept abeyance and if so, the details thereof?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) and (b): Based on the recommendations of the Ministry of Home Affairs (MHA), the Ministry of Finance has released a total amount of Rs 77,089.05 crore during the last three years i.e. from the financial year 2022-23 to 2024-25 to States as Central share of the State Disaster Response Fund (SDRF), Central share of State Disaster Mitigation Fund (SDMF), Additional Central Assistance from National Disaster Response Fund (NDRF) and Assistance from National Disaster Mitigation Fund. Year-wise and State-wise details of releases are given in Annexure-I.

As per the National Disaster Management Policy, the primary responsibility for disaster management, including assessment of the preliminary losses caused by a natural calamity, rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the wake of natural calamities from the SDRF already placed at their disposal, in accordance with approved items and norms of the Government of India. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. As per laid down procedure, additional financial assistance is provided from NDRF in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT) and approval of funds by the High Level Committee based on appraisal of damages.

Annexure-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 1586 to be answered on 09.02.2026.

Releases of Disaster Management Grants to State Governments during 2022-23 to 2024-25

(Rs. in crore)

S. No.	State	FY 2022-23	FY 2023-24	FY 2024-25	Total
1	Andhra Pradesh	940.00	987.20	1833.70	3760.90
2	Arunachal Pradesh	210.40	220.80	170.03	601.23
3	Assam	898.80	843.00	745.02	2486.82
4	Bihar	1338.30	1553.60	1795.10	4687.00
5	Chhattisgarh	181.60	272.40	414.04	868.04
6	Goa	13.20	10.80	46.90	70.90
7	Gujarat	959.80	1279.00	673.17	2911.97
8	Haryana	562.60	433.60	561.00	1557.20
9	Himachal Pradesh	599.46	1190.85	647.62	2437.93
10	Jharkhand	113.60	476.80	1027.20	1617.60
11	Karnataka	1603.83	697.60	4332.06	6633.49
12	Kerala	264.00	378.30	362.30	1004.60
13	Madhya Pradesh	1719.90	1997.40	2097.90	5815.20
14	Maharashtra	3593.60	3275.40	3919.40	10788.40
15	Manipur	35.20	18.80	62.15	116.15
16	Meghalaya	27.20	27.20	71.58	125.98
17	Mizoram	53.50	56.90	72.36	182.76
18	Nagaland	146.00	50.30	229.81	426.11
19	Odisha	1516.50	1937.50	1902.09	5356.09
20	Punjab	515.00	595.40	599.90	1710.30
21	Rajasthan	1413.86	1789.60	1715.00	4918.46
22	Sikkim	47.70	143.19	297.18	488.07
23	Tamil Nadu	1167.90	1007.10	1880.84	4055.84
24	Telangana	188.80	584.80	534.58	1308.18
25	Tripura	63.90	67.90	258.01	389.81
26	Uttar Pradesh	1401.60	2294.20	2369.15	6064.95
27	Uttarakhand	885.60	1131.40	1106.30	3123.30
28	West Bengal	955.80	1221.20	1404.77	3581.77
	Total	21417.65	24542.24	31129.15	77089.05